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Serial No. of Order	Date of Order	Order with Signature
2	22.10.92	By Akshay Kumar Mishra Prays for one month's time to file Counter which should be filed by 24.11.92 and the matter may come up on 26.11.92. Stay order to Continue. km Chairman
3	1.12.92	Stay order to Continue. Counter be filed by 13.1.93 and the matter may come up on 14.1.93. km Chairman
4	14.1.93	<u>O.A. 491/92 made with M.A. 31/93</u> Mr. Akshaya Kumar Mishra, learned Standing Counsel on the basis of the prayer made in this original Misc. application prayed for one month time to file Counter to the main application. Prayer allowed. Counter be filed by 25.2.93 and the matter may come up on 26.2.93. Stay order to Continue. Thus the Misc. application is disposed of accordingly. km Chairman
5	21.1.93	Mr. Patel is in personal difficulty and prays for an adjournment in the presence of Mr. Akshaya Kumar Mishra. The case stands adjourned to 19.3.93 for fixing a date of hearing. Vice-Chairman km Chairman Ajay Mishra

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6 29.3.93		Call on 28. 4-93 for fixing a date of hearing. kn Vice-Chairman
7 28.4.93		This case is fixed to 21-6-93 for hearing. kn Vice-Chairman.
8 21.6.93		Mr. Ashok Acharya Mishra is present. Mr. B. Mohanty is indisposed of. Call on 12.7-93 for hearing. kn Vice-Chairman
9 12.7.93		Call on 23.7.93 for hearing as prayed for on behalf of Mr. Palit. kn Vice-Chairman
10 23.7.93		Mr. Palit is in personal difficulty. Though Mr. Mirra vehemently objected to an adjournment, this case is posted peremptorily to 4.8.93 for hearing. kn Vice-Chairman
11 4.8.93		Call on 6.8.93 for hearing as prayed for on behalf of Mr. Palit. kn Vice-Chairman
12 6.8.93		There is no time for the day. Call on 18.8.93 for hearing. kn Vice-Chairman

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13	18.8.93	As per ^{original} order dated 18.8.93 passed in OA 353/91. by Vice-Chairman 18.8. Member (N)